

## BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

## O.A.135/92

A.Razak Noor Mohammed Sirnaik, 772, North Kasba, Solapur - 413 OOL.

.. Applicant

-versus-

- Divisional Railway Manager, Central Railway, Solapur Division, Solapur - 413 001.
- 2. Divisional Accounts Officer,
   Office at D.S.Office,
   Central Railway,
   Solapur 413 001. .. Respondents

Coram: Hon'ble Shri Justice M.S.Deshpande Vice-Chairman.

Hom'ble Shri M.Y.Priolkar,
Member(A)

## Appearances:

- 1. None for the applicant.
- 2. Mr.S.C.Dhawan for the Respondents.

ORAL JUDGMENT: Date: 2-7-1993 Per M.S.Deshpande, Vice-Chairman (

None for the applicant. Mr.S.C.

Dhawan for the respondents.

Application dismissed in default of the appearance of the applicant and non-compliance of the directions to furnish a copy to the respondents, repeatedly.

(M.Y.PRIOLKAR) M(A) (M.S.DESHPANDE) V.C.